

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT- II)**

**Item No. 112**  
**IB-597/PB/2021**  
**IA-1452/2024, IA/6240/2023**  
**IA/3816/2022**

**IN THE MATTER OF:**

**Mr. Sachin Singh and Ors.**

**... Applicant/Petitioner**

**Versus**

**M/s. Three C Properties Pvt. Ltd.**

**... Respondent**

**Under Section: 7 of IBC, 2016**

**Order delivered on 12.07.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Intervenor** : Adv. Sonam Sharma, Adv. Rehan Verma  
**For the NOIDA** : Adv. Abdhesh Chaudhary, Adv. Geetanjali Setia  
**For the FC** : Adv. Vivek Kumar, Adv. Jayant Upadhyay, Adv.  
Raveena Panicker

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

**IA-1452/2024, IA/6240/2023, IA/3816/2022:** List on 18.07.2024 when the pending applications qua (IB)-1248(PB)/2018 are scheduled for hearing.

**Sd/-**  
**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**